

(d) if so, the details thereof; and

(e) whether it is also a fact that the project would be extended to more districts on its successful implementation?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) Yes, Sir.

(b) Ministry of Labour & Employment, Government of India and the US Department of Labour (Indus) have launched a Child Labour Project as a follow up of the Joint Statement on "Enhanced Indo-US Cooperation on Eliminating Child Labour" signed between the Ministry of Labour & Employment and the US, Deptt. of Labour in August 2000. The project aims at ensuring elimination of child labour from identified hazardous industries, in identified districts through effective convergence with the Deptt. of Education. The US Deptt. of Labour would provide US \$ 20 million to be matched, with equal funding from the Government of India.

(c) Yes, Sir.

(d) The project will be implemented in 21 districts in 5 States namely Delhi, Uttar Pradesh, Madhya Pradesh, Tamil Nadu and Maharashtra.

(e) No, Sir.

#### **Setting up of Employment Commission**

†768. SHRIMATI SAVITA SHARDA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government are having a proposal to set up Employment Commission to implement the employment scheme announced in the budget;

(b) if so, by when the said commission would be set up; and

(c) the number of persons likely to be provided employment under the said scheme?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) The Ministry of Labour and Employment has no proposal for setting up of an Employment Commission.

(b) and (c) Does not arise.

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† Original notice of the question was received in Hindi.